

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 100(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt.Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY

M/S. Mr. Gyan Praksh Sharma
V/s.

M/s. SRG Polypet Pvt Ltd.

SECTION OF THE COMPANIES ACT:241/242,59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Mr. Naveen Dahiya, Adv.				
2. Ms. Manisha Chaudhary, Adv.		Petitioner.		
3. Mr. Kanan Malhotra, Adv.				
4. Samar Raza				
5. Mr. Virendra Ganda Sr. Adv.				
5. Mr. Virendra Ganda Sr. Adv.				
6. Samar Raza				
7. Takshin Khan				

Respondents
~~Petitioner~~

Order

For orders see order in CP 27(ND)/2015